

DIVISION BENCH
COURT - I

P-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	KUSHAL POLYSACKS PRIVATE LIMITED VS SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Sujit Banerjee, Adv.] For the Operational Creditor
Mr.Nilay Sengupta, Adv.]

Mr.Kanishk Kejriwal, Adv.] For Corporate Debtor
Mr.A.K.Awasthi, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **02/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**